GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 3053 ANSWERED ON MONDAY, MARCH 15, 2021/ PHALGUNA 24, 1942 (SAKA)

CSR SPENT IN BIHAR

QUESTION

3053. SHRI DILESHWAR KAMAIT: SHRI PRADEEP KUMAR SINGH:

Will the Minister of CORPORATE AFFAIRS

कारपोरेट कार्य मंत्री

be pleased to state:

- (a) the details of the CSR funds spent by the companies in Bihar State particularly in Supaul and Araria districts during the financial years 2017-18, 2018- 19 and 2019-20 as per filing done by the companies in the MCA 21 registry, district-wise;
- (b) the details of the CSR schemes implemented and the CSR funds spent by the companies in Bihar during the said period, district-wise; and
- (c) the details of the Government and private institutions receiving CSR funds during the said period?

ANSWER

THE MINISTER OF STATE FOR FINANCE AND CORPORATE AFFAIRS

(SHRI ANURAG SINGH THAKUR)

वित्त एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अनुराग सिंह ठाकुर)

(a) & (b): Corporate Social Responsibility (CSR) is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities of the company based on the recommendations of its CSR Committee. The entire CSR architecture is disclosure based and CSR mandated companies are required to file details of CSR activities annually in MCA21 registry. As per the filings made by the companies in the MCA21 registry, the CSR spent by all the companies in the State of Bihar for the financial years 2016-17, 2017-18, 2018-19 and 2019-20 respectively is as follows:

State	FY 2016-17	FY 2017-18	FY 2018-19	FY 2019-20
Bihar (INR Cr.)	100.77	46.51	136.44	10.84

(Data upto 30.09.2020) [Source: National CSR Data Portal]

The district-wise CSR spent by all the companies in the State of Bihar for the financial years 2016-17, 2017-18, 2018-19 and 2019-20 respectively is at Annexure.

All data related to CSR filed by companies in MCA21 registry including state-wise, sector-wise and company-wise is available in public domain and can be accessed at www.csr.gov.in.

- (c): Section 135 of the Act read with Rule 4 of the Companies (CSR Policy) Rules, 2014 prescribes that the Board of the company is empowered to undertake its CSR activities either by itself or through implementing agencies, namely:
 - i). a company established under section 8 of the Act, or a registered public trust or a registered society, registered under section 12A and 80 G of the Income Tax Act, 1961 (43 of 1961), established by the company, either singly or along with any other company, or
 - ii). a company established under section 8 of the Act or a registered trust or a registered society, established by the Central Government or State Government; or
 - iii). any entity established under an Act of Parliament or a State legislature; or
 - iv). a company established under section 8 of the Act, or a registered public trust or a registered society, registered under section 12A and 80G of the Income Tax Act, 1961, and having an established track record of at least three years in undertaking similar activities.

District	FY 2016-17	FY 2017-18	FY 2018-19	FY 2019-20
Araria	0	0	4.97	0
Aurangabad	1.69	0	0.01	0
Banka	0	0	0	0
Begusarai	2.82	0	3.15	0
Bhagalpur	0	0.03	0.1	0.65
Bhojpur	0	0.04	0.58	0.45
Buxar	0	0	0	0.4
Darbhanga	0.35	0.08	0	0
East Champaran	0	0	1.27	0
Gaya	0.92	0	0.98	0
Jamui	0	5.34	0.01	0
Jehanabad	0.08	0	0.31	0
Katihar	0	0	0	0
Khagaria	0.8	0	0	0
Kishanganj	0.1	0	0.01	0
Lakhisarai	0.13	0	0	0
Madhubani	0	0	0.37	0
Munger	0.09	0.1	0.05	0
Muzaffarpur	0.02	0.99	2.62	0
Nalanda	1.59	0.72	1.07	0.21
Nawada	0	0	0.1	0
Patna	1.85	1.37	12.09	1.76
Purnia	0.27	0.33	0	0
Rohtas	0	0	0.47	0
Saharsa	0.33	0	0.49	0
Samastipur	1.14	0	0.94	0
Saran	0.29	0.46	0	0
Sitamarhi	10.44	0.19	5.51	0
Siwan	0.08	0	0	0
Vaishali	13.08	0.03	0.37	0
West Champaran	0	0	0.08	0
NEC/ Not				
mentioned*	64.7	36.81	100.91	7.36
Grand Total (in Cr.)	100.77	46.51	136.44	10.84

(Data upto 30.09.2020) [Source: National CSR Data Portal]

^{*}Companies either did not specify the names of District or indicated more than one District where projects were undertaken.